

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

20.

IA-2028/2023 in C.P.(IB)/68(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.05.2023**

NAME OF THE PARTIES:

Beacon Trusteeship Limited

vs

Modella Textile Industries Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Ms. Mitali Bhatt i/b Ayush Rajani, AKR Advisors, Ld. Counsel for Applicant/RP present.
2. Registry is directed to issue Court Notice to the Thane Municipal Corporation for filing reply within two weeks apprising this Bench that why certain part of the area of the land owned by the Corporate Debtor is required by them.
3. List this matter on **06.07.2023** for further consideration.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)